## National Company Law Tribunal Allahabad Bench

CP NO.24/ALD/2017, CA NO.223/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: JEKPL LTD.

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SL. NO. Name Designation Representation Signature

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## MENTION ORDER CP NO.24/ALD/2017, CA NO.223/2017

The case is taken up out of turn on being mentioned by Mr. Nesar Ahmad for the Resolution Professional.

He moves an application CA No.223/2017 and now submits a resolution plan in respect of the Corporate Debtor for consideration and necessary approval of this Court U/s 31 of the I & B Code. It is further informally intimated that an appeal on order of this Court dated 27.11.2017 passed in CA No.159/2017 has been preferred, which is now pending before the Hon'ble NCLAT. The next date of hearing in such appeal is reported to be fixed on 14<sup>th</sup> December, 2017. However, the Hon'ble NCLAT has not granted yet any stay of the proceeding of this Court. Hence, the Court can proceed well hearing on approval of the resolution plan.

The matter to be listed on 12th December, 2017

H.P. Chaturvedi, Member (Judicial)

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)